GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1896 TO BE ANSWERED ON 02ND AUGUST, 2022

PROVISIONS FOR UKRAINE AND CHINA RETURNED MEDICAL STUDENTS

1896 SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the future of large number of medical students who were studying in and returned from Ukraine and China is at stake;
- (b) if so, the number of students studying in Ukraine; and
- (c) the details of reliefs Government is planning to give to these students?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): As per the information provided by Ministry of External Affairs, nearly 20,000 students returned from Ukraine. Foreign Medical Students/Graduates are either covered under "Screening Test Regulations, 2002" or "Foreign Medical Graduate Licentiate Regulations, 2021". There are no such provisions in the Indian Medical Council Act 1956 & the National Medical Commission Act, 2019 as well as the Regulations to accommodate or transfer medical students from any foreign medical institutes to Indian medical colleges. No permission has been given by the NMC to transfer or accommodate any foreign medical students in any Indian medical institute/university.

NMC has devised a scheme under which Indian students who were in the last year of their undergraduate medicine course (Due to COVID-19, Russia-Ukraine conflict etc had to leave their foreign medical institute) and have subsequently completed their studies as also have been granted certificate of completion of course/degree by the respective institute, as on date, to be notified by NMC, will be permitted to appear in Foreign Medical Graduate Examination. Thereafter, upon qualifying the FMG examination, such foreign medical graduates are required

to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years to make up for the clinical training which could not be physically attended by them during the undergraduate medicine course in the foreign institute as also to familiarize them with practice of medicine under Indian conditions. The foreign medical graduates will be eligible to get registration only after completing the CRMI for two years.

As per information received from MEA, the Indian Embassy in Kyiv has communicated with all the concerned Universities in Ukraine for providing transcript and other documents in a smooth manner to the students. All details have been provided on the website of Embassy to assist students to address any related issues.
